

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 135
TO BE ANSWERED ON THE 8TH DECEMBER, 2015

SUBSIDY FOR DROUGHT

*135. SHRI RAVINDER KUSHAWAHA:
SHRI AJAY NISHAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has announced a relief package of Rs. 300 crore to provide diesel and seed subsidy among others in order to save standing Kharif crops affected due to drought and deficit rainfall, if so, the details thereof along with aid given to each drought affected State; and
- (b) whether the Government has approved Rs. 100 crore for implementing the diesel subsidy scheme for irrigation/ protection of standing crops and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI RADHA MOHAN SINGH)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 135 DUE FOR REPLY ON 8TH DECEMBER, 2015.

(a) & (b): Yes, Madam. The Union Government had announced a relief package of Rs.300 crore to provide diesel and seed Subsidy among others in order to save standing Kharif crops affected due to drought and deficit rainfall. The following interventions have been approved:

- i. Implementation of Diesel Subsidy Scheme for protective irrigation of crops with an allocation of Rs. 100 crore. It was proposed to provide 50% subsidy on the cost of diesel to the affected farmers, limited to maximum of two hectares per farmer. Assistance so provided through subsidy shall be shared between the Government of India and the State Government/UT Administration concerned on 50:50 basis. The scheme will operate on reimbursement basis. The State Government would claim reimbursement as special grants-in-aid for getting the Central share of the subsidy so paid after full disbursement of the subsidy amount. The Governments of Bihar and Nagaland have informed that they have implemented the Diesel Subsidy Scheme during Kharif 2015.
- ii. Enhancement of extant ceiling on seed subsidy by 50% for distribution in drought notified districts so as to partially recompense the farmer for the additional expenditure incurred in resowing and/or purchasing appropriate varieties of seeds.

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- iii. Implementation of interventions on perennial horticulture crops with an additional allocation of Rs. 150 crore under Mission for Integrated Development of Horticulture (MIDH). Horticulture farmers in drought affected/rainfall deficit districts/blocks will be provided financial assistance of Rs.6000/- per hectare as per existing cost norm for a maximum area of two hectare per beneficiary for taking up appropriate package of interventions. This will be shared between Central and State Government on 50:50 basis. Proposals under MIDH have been received from the Governments of Karnataka, Bihar, Odisha, Maharashtra, Uttar Pradesh, Andhra Pradesh and Telangana.
- iv. Implementation of Additional Fodder Development Programme (AFDP) as a sub-scheme of Rashtriya Krishi Vikas Yojana (RKVY) with an allocation of Rs. 50 crore. Farmers in the drought affected districts/ blocks will be provided assistance @ Rs.3200/- per hectare as per cost norms for a maximum area of two ha per beneficiary for taking up additional production of fodder in these districts/blocks. Assistance so provided through subsidy shall be shared between the Government of India and the State Government/UT Administration concerned on 50:50 basis. Proposal under the scheme have been received from Karnataka and Chhattisgarh.
